

Will the PRIME MINISTER be pleased to state :

(a) whether discharge of industrial effluence in the Banganga river by the fertilizer factory of the Delhi Cloth Mills. Kota (Rajasthan) is causing pollution resulting in heavy loss to agricultural production; and

(b) if so, the steps taken to check this pollution ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN) : (a) and (b). According to the Rajasthan State Pollution Control Board, no survey has been carried out to assess the effect of pollutants on agricultural production. The effluents of the factory are being discharged into Kansua Nalla (not Banganga) which is causing some pollution. The industry has submitted a report to the Rajasthan State Board on how it proposes to check the pollution. The consent to the industry has been refused by the Rajasthan Board. The Board is contemplating legal proceedings against the Industry.

Lions in Dara Game Sanctuary

6755. SHRI SHANTI DHARIWAL : Will the PRIME MINISTER be pleased to state :

(a) the total number of lions in Dara Game Sanctuary in Kota (Rajasthan); and

(b) whether the Union Government have any programme to develop Dara Game Sanctuary ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN) : (a) No lions are known to exist in the Dara Sanctuary neary Kota in Rajasthan.

(b) The establishment and management of sanctuaries is the direct responsibility of the concerned State Governments. However, some financial assistance by the central government is provided under a Centrally sponsored scheme for the development of selected sanctuaries. During 1984-85, an amount of Rs. 55,000 only was provided to the State Government of Rajasthan for the development of Dara Sanctuary.

Exploration of Mineral Deposits in Forests

6756. SHRI SHANTI DHARIWAL :

Will the PRIME MINISTER be pleased to state :

(a) whether there are abundant mineral deposits in reserved and unreserved forest areas of the country;

(b) whether the law relating to forests is causing hinderance in the exploitation of these minerals resulting in loss of crores of rupees in the form of revenue; and

(c) the steps proposed to be taken by the Union Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN) : (a) Some mineral deposits are found in forest areas of the country.

(b) Yes, Sir. But preservation of environment is of paramount importance than the meagre economic benefits. However permission is given wherever feasible.

(c) Does not arise.

[English]

Eligibility for Promotion to Senior Level Posts

6757. DR. G. S. RAJHANS : Will the PRIME MINISTER be pleased to state :

(a) whether there are any guidelines that merit as reflected in confidential reports should be treated as an important factor in deciding eligibility for promotion to senior levels in Government;

(b) whether it is a fact that some officers who had adverse/poor entries in their CRs during the last 5 years' have been recently cleared by the UPSC and the appointments committee for promotion to the level of Joint Secretaries in some of the departments like Post and Telegraphs etc.; and

(c) if so, whether any action is contemplated to rectify the mistake taken place in selection of the concerned officers as well as the steps taken to prevent such irregularities in future ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND

PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K. P. SINGH DEO) : (a) Promotions to senior levels in Government are made strictly in accordance with the provision made in the recruitment rules. Merit as reflected in confidential reports is an important factor in deciding eligibility for promotion to senior levels in Government.

(b) and (c). As all appointments at the level of Joint Secretary and above in any of the Departments are made only after a rigorous screening, the question of any officer who has had adverse/poor entries in his character rolls during the last 5 years, being cleared for appointment to the level of Joint Secretary, should not normally arise. If any specific instance is brought to the notice of Government where an officer with a poor record has been cleared for appointment to a senior level, this will be looked into.

Reserved Posts for SC/ST in I.T.D.C.

6758. SHRI LAL DUHOMA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether any posts reserved for Scheduled Caste and Scheduled Tribe in I. T. D. C. have remained vacant under category 'A' and 'B';

(b) if so, the details of such posts, the pay scale of and designations; and

(c) whether reserved quotas have been dereserved for General candidates under category 'A' and 'B' ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) to (c). Information is given in the attached statement.

Statement

Reserved posts indicating designation, scale of pay of posts, vacancies dereserved/ carried forward during 1984

Sl. No.	Designation	Scale of pay	Reserved for	
			SC	ST
1		2	3	4
Direct Recruitment Posts (Part-I)				
Group 'A'				
1.	Chief Internal Auditor	1800—2250	1	—
2.	Dy General Manager (Personnel)	1500—2000	1	—
3.	Manager (Security)	1100—1600	1	1
4.	Dy Manager (Hotel Operation)	1100—1600	3	2
5.	Sous Chef	1100—1600	1	—
6.	Asstt. Manager (Personnel)	700—1300	—	1
7.	Asstt. Manager (Accounts)	700—1300	1	2
Group 'B'				
	Nil	—	—	—
Total			8	6